


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30^{AM} ON 05-10-2018

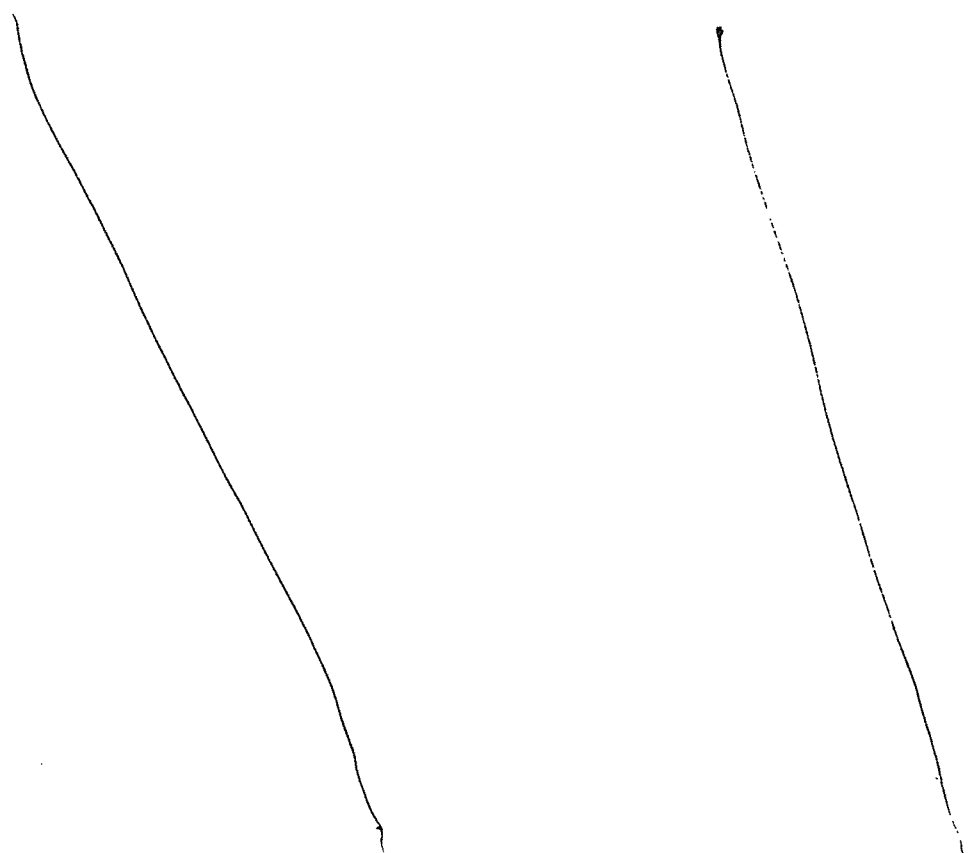
PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/743/ (IB)/2018
NAME OF THE PETITIONER(S) : SANGHVI MOVERS LTD
NAME OF THE RESPONDENT(S) : REGEN INFRASTRUCTURE & SERVICES PVT LTD
UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1. S. Aravindan
Afreen Azad
For Fox Mandal & Associates.
Counsel for Respondent


2. M. SIVAVARTHANAN
Counsel for Petitioner/
operational creditors




(13)

[CP/743/IB/2018]

ORDER

On having both the parties filed joint memo of settlement signed by them, this CP/743/IB/2018 is dismissed as withdrawn.

^{-sd-}
(S VIJAYARAGHAVAN)
Member (Technical)

^{-sd-}
(B.S.V.PRAKASH KUMAR)
Member (Judicial)

sr